GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES LOK SABHA UNSTARRED QUESTION NO.103 TO BE ANSWERED ON 11TH DECEMBER, 2018

FISHERIES AND AQUACULTURE INFRASTRUCTURE DEVELOPMENT FUND

103. SHRI B.VINOD KUMAR : SHRI RAM CHARITRA NISHAD :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has created Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with an approved fund of Rs. 7552 crore to attract investment in creation and management of fisheries infrastructure facilities; and

(b) if so, the details thereof and the benefits accrued therefrom?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRIMATI KRISHNA RAJ)

(a) and (b) : Yes, Madam. The Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture & Farmers Welfare, Government of India has recently created a Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore for providing concessional finance to the Eligible Entities(EEs), including State Governments/UTs and State entities for development of identified fisheries infrastructure facilities. Under the FIDF, concessional finance is provided by the Nodal Loaning Entities(NLEs) namely (i) National Bank for Agriculture and Rural Development(NABARD), (ii) National Cooperatives Development Corporation (NCDC), and (iii) All scheduled Banks. Under the FIDF, the Government of India provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum.
